

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 25th July, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 211/2018 (M.A. No. 1011/2018 & M.A. No. 1125/2018) (Earlier O.A. No. 22/2017 (SZ))	Navroz Mody Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Ravinder Narain, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Raabin Kumar, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 488/2017 (M.A. No.957/2017 & M.A. No.1126/2018)	Rajokari Youth Welfare Society Vs. Ministry of Environment & Forest & Ors.	Mr. Lal Singh Thakur, Adv. Mr. Divya Prakash Pande, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2, 3, 5 to 7 Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Sudhir Tewatia, Adv. (AC) Mr. Rahul Khurana, Adv.
3.	Original Application No. 681/2017 (M.A. No. 1049/2018)	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Naginder Benipal, Adv. for PPCB
4.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Amit Tiwari, Adv. for State of UP Mr. Balendu Shekhar, Adv. for CPCB & EPCA Mr. Amjad Hussain, Adv. for R-6 Mr. Paras Anand, Adv. for R-11 Mr. Yadhuvir B. Arya, Adv. for R-20 Ms. Deep Shikha Bharati, Adv.
5.	Appeal No. 68/2018 (M.A. No.702/2018 & M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Adv. for Applicant Ms. Vanita Bhargava, Adv. for R-1 Mr. B. V. Niren, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGSC

6.	Original Application No. 129/2018 (M.A. No. 338/2018 & M.A. No. 1022/2018)	Resident Welfare Association, Sector 92, Noida Vs. State of Uttar Pradesh & Ors.	Mr. Sanjay Upadhyay & Ms. Prachetakar, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for State of UP Mr. Ravindra Kumar, Adv. for NOIDA Mr. Rajkumar, Adv. for CPCB Mr. Shlok Chandra, Adv. Mr. Pradeep Misra, Adv. for R-4 Mr. Balendu Shekhar, Adv.
7.	Original Application No. 367/2018 (M.A. No. 843/2018 & M.A. No. 844/2018)	Parsuram Vs. State of Uttar Pradesh & Ors.	Ms. Anupam Kirti, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Shlok Chandra, Adv. for MoEF
8.	Original Application No. 369/2018 (M.A. No. 846/2018)	Vinod Kumar Binny Vs. Govt. of NCT of Delhi & Ors.	Mr. Rahul Raj Malik, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC
FOR HEARING			
9.	Appeal No. 05/2017 (M.A. No.202/2017, M.A. No.203/2017 & M.A. No.234/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Mr. S. P. Singh, Sr. Adv. with Ms. Disha C. Saxena, Adv. for Appellant Mr. Mukesh K. Verma, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-2 Mr. M. Z. Choudhary, Adv. for R-3 Mr. Guntur Prabhakar, Adv. Mr. Raja Chatterjee, Adv.
10.	M.A. No. 1061/2015 IN Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-2 Mr. P. S. Bindra, Adv. for R-3 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Rahul Dhawan, Adv. Ms. Madhumita Singh, Adv.
11.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Taruna A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA
12.	Original Application No. 266/2016 (M.A. No. 456/2016 & M.A. No. 875/2018)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. Mr. Sanyat Lodha, Adv.
13.	Original Application No. 550/2016 (M.A. No. 1047/2016 & M.A. No. 1383/2017)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Sanjeet Purohit, Adv. Mr. Mobin Akhtar, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Rahul Khurana, Adv. (LC)

14.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Ms. Deep Shikha Bharati, Adv. for UP Mr. Ankit Verma, Adv. Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv. Ms. Veera Kaul Singh, Adv.
15.	Original Application No. 23/2018	Vijay Kumar Chugh Vs. M/s Magic Info Solutions Pvt. Ltd. & Ors.	Ms. Deepa Gorasia & Mr. Bhaskar Singh, Advs. or Applicant Mr. Vijay K. Sondhi & Mr. Divij Kumar, Advs. for R-1 & 2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
16.	Original Application No. 218/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kasauli Glaxie Resourts	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Gudipati G. Kashyap, Adv. Mr. Ajay Marwah, Adv. for State of HP Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv. for HPSEB Mr. M. S. Kalra, Adv. Mr. Sumeer Sodhi, Adv. Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Umesh Sharma, Adv.
17.	Original Application No. 230/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s. Kasauli Resorts Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Mandeep Kalra, Adv.
18.	Original Application No. 240/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Bonzo Resort Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Umesh Sharma & Mr. Alok Bhardwaj, Advs.
19.	Original Application No. 564/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Irvinder Singh (Winnies Holiday Inn)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant VSA Legal Mr. Rajesh K. Singh, Adv. for MoEF Mr. Ajay Marwah, Adv. for State of HP Mr. Aditya Dewan, Adv. for HPSEB Mrs. Seema Sharma, DAG for HP Mr. Sumeer Sodhi, Adv.
20.	Original Application No. 571/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Depender Lal (Dippy's Guest House)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Manoj Saxena, Adv. for Respondent
21.	Original Application No. 573/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Binni Mushroom Farm (Kasauli Exotica)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant VSA Legal
22.	Original Application No. 576/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Smt. Geetika Sood & Sh. Vivek Sood (VG Company)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Rajesh Jindal & Mr. Sanjay Kumar, Advs. for Respondent
23.	Original Application No. 577/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Yashoda Nand	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Manoj Saxena, Adv. for Respondent

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